

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 57

CA 238/2022 Intervention Petition 2/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 27.09.2022

NAME OF THE PARTIES: -

Union of India
V/s
Infrastructure Leasing & Financial Services Ltd &

Appearance (via video-conference):

For Applicant : None present

For Respondent : None present

Section 242(4), 241-242 of Companies Act, 2013

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **23.11.2022**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Prasad